

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA No. 522 of 2019 in
DFR No. 5084 of 2018

Dated: 8th July, 2019

In the matter of:

Essar Steel India Limited

... Appellant(s)

Vs.

Dakshin Gujarat Vij Company Limited &Ors.

... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **09.08.2019.**

PS/Court Master

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